

**Non-entitled Officers of C. S. I. R.
travelling on tour by Air**

2394. SHRI N. P. YADAV: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether certain officers in the Headquarters of C. S. I. R. drawing less than Rs. 1800 per month, travel by air on tours, even though they are not entitled to travel as such; and

(b) if so, the total number of tours undertaken by air by such officers, Division-wise, during the last two years?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Yes, Sir. They travelled by air in public interest with the approval of the competent authority.

(b) The total number of tours undertaken by such Officers by air during the last two years Division-wise are given below:—

Division	Year	
	1971-72	1972-73 ¹ Upto 28-2-73
1. Research Coordination and Industrial Liaison Division.	7	6
2. Research Survey and Planning Division.		26
3. Scientific and Technical Personnel Division.		2
4. Engineering unit.	24	24
5. Cell for Process Evaluation.	3	5
6. National Committee on international Hydrological Decade.		2
7. Science Reporter Unit.		2
8. Administration.	17	24

**Selling of Postal Stamps and Envelopes
by Unauthorised Persons**

2395. SHRI R. P. YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a licence is required for selling postal stamps and envelopes;

(b) whether Government are aware that very many shops in this country, also in Delhi, are giving postal stamps in lieu of change and thereby breaking laws daily; and

(c) if so, action proposed to be taken in the matter?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes.

(b) There are instances of shops etc. giving postage stamps in lieu of change. However, giving of stamps in lieu of change by shops does not appear to contravene the provisions of the Indian Post Office Act or the rules made thereunder.

(c) Does not arise.

**Allotment of Raw Materials to Small
Scale Units in Bihar**

2396. SHRI R. P. YADAV: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the small scale industrial units of Bihar are facing crisis for want of raw materials, and

(b) what are the requirements of different raw materials needed by different small scale industrial units and the actual allotments made to them by the Centre?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The actual allotments of various raw materials in favour of Bihar State during 1970-71 and 1971-72 are indicated in the attached statement. Though raw material

shortage has affected small scale Industries all over including Bihar, Government is not aware of any special crisis in Bihar State in that Sector.

Statement

(Rs. in lakhs)
1970-71 1971-72

1. *Raw Materials :*

(i) Imported raw materials 156.00* 201.00*

*Value of import licences issued to SSI Units in Bihar State.

(in tonnes)

2. *Indigenous raw-materials :*

1971-72 1971-72

(i) E.C. Grade Aluminium	1723	2259
(ii) Commercial Grade Aluminium	Nil	69
(iii) Zinc	Nil	94.78
(iv) Antimony	1.7	1.9
(v) Mutton Tallow	1000	1000
(vi) Soda Ash	Nil.	140
(vii) Parafin Wax	1249	1484

Allocation and despatches of steel to Bihar State for Small Scale Industries Units has of late improved as may be seen from the table below—

Period	Total allocation to the SSI Sector.	(In metric tonnes) Allocation to Bihar.
January-March, 1971	51,421	1693
April-June, 1971	40,461	719
July-September, 1971	44,238	1138
October-December, 1971	32,277	1039
January-March, 1972	45,959	901
April-June, 1972	66,579	1943
July-September, 1972
October-December, 1972.	75,428	1761

<i>Despatches :</i>	(In tonnes)
1970-71 . . .	4,000
1971-72 . . .	4,900

Registration of Graphite Electrode Project in Bihar

2397. SHRI R. P. YADAV: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Bihar State Industrial Development Corporation has submitted a 'Graphite Electrode' project to the Directorate of Technical Development for registration in December, 1971;

(b) whether the Corporation has got the project report prepared under the auspices of the National Industrial Development Corporation; and

(c) if so, the reasons for delay and the time by which it is going to be cleared?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b). Yes, Sir.

(c) The State Government Corporation has been issued a registration certificate by Directorate General of Technical Development.

Sick Textile Units taken over by Government

2398. SHRI VASANT SATHE: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) what is the number of sick/mis-managed textile units, State-wise, taken over by Government so far;

(b) the quantity of cloth manufactured and exported, the extent of profit earned or loss incurred and employment provided by these units during the last three years; and

(c) the measures taken or proposed to be taken for the rehabilitation of these units and strengthening and restructuring of their management?